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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/5891/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 1st Oct 2019.

Sub: **Casual leave along with station leave permission.**

Ref:- Your Letter No. DJN/5998, dtd. 26.09.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 27.09.2019 along with station leave permission, from the morning of 27.09.2019 till the morning of 30.09.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/5892/A, dated 1.10.19
Copy to:-

✓ 1. The Systems Analyst, Gauhati High Court.

01/10/19

JT. REGISTRAR (VIGILANCE)

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